NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.166/I&BC/(MB)/2018 (25)

CORAM:

Present : SHRI M.K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2018

NAME OF THE PARTIES: Sikkim Ferro Alloys Limited.

V/s

Akshata Mercantile Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code.

ORDER

- The Learned Representatives of both the sides are present. 1.
- 2. On hearing the Learned Representative he is discharged from his appearance in this C.P.
- C.P. to be heard on **18.04.2018**. 3.
- 4. Registry to inform the date of hearing to the Petitioner.

Meshowd

M.K. SHRAWAT Member (Judicial)

21.03.2018.